

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2017 AS ON 01.01.2018

1. Name of the Officer (in Full): AIS KUMAR

3. Present Post Held: Deputy Director, FSSAI

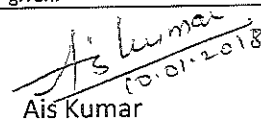
2. Service to which the officer belongs: Central Civil Service

4. Present Pay: Basic - 99500/ + Other allowances (As per Seventh Pay commission)

Name of District, Sub-division, Taluk & Village or city in which property is situated (full location & postal address)	Name & Details of Property, Housing, Lands and other buildings -	Cost of construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired	Annual Income from Property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.Old Number- 1017 New Number- 710 A Sector- M Aashiana, Lucknow (UP).	Plot app. Area (330.62 Sq M)	Rs. 2.25L (January 2002)	Approx. 65L	Mrs Anita (wife)	By purchasing from her own saving on 10.01.2002. She is in service since 1989, from Mrs Mona Trivedi D/o Shri Dharnidharan R/o 12/3, Raj Nagar, Ghaziabad, UP.	Nil	Intimated during all previous Statement/ CRs also.
2. Flat No. 205, Shivam Aptt. Behind Thakur mall/ Multiplex, Near Dahisar Check Naka, Village Mahajanwadi, Thane Maharashtra.	Ready Built 2 BHK Flat (Area -558 Sq Ft)	11.93L (May 2005)	Approx. 60L	In Joint Names of Mrs Anita (Wife) and Mr Ais Kumar (Self)	By purchasing from wife's and own savings (3.17L), GPF with drawl (4.0L), Housing loan (3.26L), Interest free loan from relatives (1.5L)- from M/s Thakur Estate Developers, Thakur House, Kandivali (East), Mumbai. Possession given in Nov 2007.	Nil	Intimated during all previous Statement/ CRs. Also prior intimation submitted to Department before purchase via letter dated 03.05.2005.
3.Unit No 103, sector B, Pocket Q, Shushank City , Lucknow (U P)	Ready Built 3 BHK Flat (Area- Super built up 1755 Sq Ft)	27.74L (Booked in May 2013)	Under Construction	In joint Names of Mrs Anita (Wife) and Mr Manish (son)	A flat in Lucknow booked in 27.74 L by Mrs. Anita Valecha (Wife) and Mr Manish Valecha (Son) in joint Names in May 2013. They are self dependent. Mrs Anita Valecha is in job, as a lecturer since 1989 and Mr Manish Valecha, Engineering graduate from BITS Pilani is employed since June 2012 with a Multi National firm M/s Goldman Sacks, Bangalore. The HDFC Bank, Lko sanctioned a Home loan of 17L in May 2013, a partial financial assistance (5.0L) provided by me and 3.5L partial financial assistance provided by Ms Richa Valecha (daughter of Anita Valecha). She is employed with M/s Tata Consultancy Services, as IT Engineer since 2009 and 2.3L arranged from savings. The Flat is booked from M/s R.R. Dwellers Pvt. Ltd, Hazrat Ganj, Lucknow. Possession not yet given.	Nil	Building under construction, Possession not yet given. Intimated also during previous Statement/ CR.

Signature

Name-



Designation- Deputy Director, FSSAI, W/R,

Dated-

10.01.2018

Note

- 1)* In case where is not possible to assess the value accurately, the approximate value in relation to present may be indicated
- 2)**Includes short term leases also
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Service (conduct) Rules, 1955 (now rule 18 (1) of CCS (Conduct) Rules 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving of all immovable property owned acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on government Servant.
- 4) The wording "No change" or "No addition" or "as in previous year" may be avoided and all details filled up.
- 5) IAS officers are requested to fill the form in duplicate
- 6) All columns should be filled duly typed neatly.